

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2721**  
TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2022

**FUNCTIONING OF eNAM**

2721. SHRI FEROZE VARUN GANDHI:  
DR. MANOJ RAJORIA:  
DR. NISHIKANT DUBEY:  
SHRI SUMEDHANAND SARASWATI:  
SHRIMATI RANJEETA KOLI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the main objectives of the National Agriculture Market (eNAM) scheme along with the criteria for inclusion under it;
- (b) the main stakeholders of National Agriculture Market (eNAM) scheme and the details of the benefits which the stakeholders get from the scheme;
- (c) the assistance provided by the Ministry for the implementation of the scheme;
- (d) the reach and major achievements of the National Agricultural Market;
- (e) the total number of farmers, traders and mandis registered under the eNAM platform so far, State-wise including Jharkhand especially Santhal Pargana and Gujarat, district-wise;
- (f) the total value of trade that has taken place through the platform and the number of States that have implemented the programme; and
- (g) the number of small farmers benefitted under the programme?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): In order to facilitate farmers with remunerative prices for their produce through online competitive bidding system in transparent manner, the Government is implementing National Agriculture Market (e-NAM) Scheme.

Under the scheme, three reforms are mandatory for States/Union Territories (UTs) in their respective State Agricultural Produce Market Committee (APMC) Acts for

integrating their mandis with e-NAM platform i.e. (i) Provision for e-trading, (ii) Single point levy of market fee and (iii) Unified Single trading license for the State. States without APMC Act need to provide legally enforceable guidelines and institutional mechanism for implementing e-NAM. Based on the proposals received from the compliant States/Union Territories (UTs), mandis are considered for integration by Government of India with e-NAM platform.

Government of India is providing free software and assistance upto Rs 75 Lakh per mandi under e-NAM for related hardware/ infrastructure including quality assaying equipments and for creation of infrastructure like cleaning, grading, sorting, packaging and compost unit etc. In addition, a Mandi Analyst for each e-NAM mandi is provided for a year for handholding support. Under the scheme, various training & awareness programmes are conducted for farmers, traders and other stakeholders for successful implementation of e-NAM.

The main stakeholders of e-NAM scheme are Farmers, Traders, Commission agents, Farmer Producer Organisations, State Agriculture Marketing Board / Dept, Mandis etc. e-NAM platform promotes better marketing opportunities for the farmers to sell their produce through online, competitive and transparent price discovery system and online payment facility. It also promotes prices commensurate with quality of produce. Farmers can access prevailing commodity prices information on e-NAM mobile application prior to even going to mandi. Government has also provided e-payment facility on e-NAM platform. e-payment facility enables sale proceeds in e-NAM to be directly transferred from buyers account to the bank account of the farmers in a transparent, speedy and safe manner. All these contribute towards better marketing efficiency and also better prices to farmers. Further, Government has launched FPO trading module to enable FPOs to upload their produce from collection centres/ farm gate with picture/ quality parameter for on-line bidding without physically bringing their produce to the mandis. Traders can also access to real time information related to arrivals and trade in e-NAM mandis.

(d) to (g): So far, 1000 mandis of 18 States and 3 UTs have been integrated with e-NAM platform for providing markets access to farmers to sell their agriculture produce.

Following are some of the major achievements of the e-NAM platform:-

- i. As on 30.06.2022, more than 1.73 crore farmers & more than 2.26 Lakhs traders have been registered on e-NAM platform.
- ii. Already trading parameters for 193 agricultural and horticultural commodities such as cereals, pulses, oilseeds, fruits & vegetables, spices, flowers and fiber crops have been provided.
- iii. FPO trading module has been launched whereby FPOs can trade their produce from their collection center/ premise without bringing the produce to APMC.
- iv. Warehouse based trading module is provided in e-NAM to facilitate trade from warehouses based on e-NWR.

- v. Further the e-NAM platform is made interoperable with Rashtriya e Market Services Private Limited (ReMS) platform of Government of Karnataka which will facilitate farmers of either platforms to sell their produce in other platform thereby increasing their market access.
- vi. GPS Based e-NAM Mandi Locator: Farmers / Sellers can locate their nearby e-NAM mandi using GPS based mandi locator feature through e-NAM mobile app. This will help the farmers to easily locate and reach the selected mandis and sell their agri-produce.
- vii. Integration with AGMARKNET platform: Farmer can access the prevailing commodity prices & arrival information of e-NAM mandi as well as non e-NAM mandi on e-NAM mobile app. prior to even going to the mandi.
- viii. e-NAM portal is available in English and 11 Indian languages (Hindi, Bengali, Marathi, Gujarati, Tamil, Telugu, Punjabi, Odiya, Dogri, Malayalam and Kannada) to facilitate farmers to use e-NAM in the language of their choice.

State wise details of the total number of farmers & traders registered and mandis integrated on e-NAM platform is at Annexure-I. The details of Santhal Pargana, Jharkhand is at Annexure-II. The details of Gujarat (District wise) is provided in Annexure-III.

As on 30.06.2022, the agricultural produce trade with a value of Rs 2.04 lakh crore have so far been recorded on e-NAM platform. Under e-NAM platform, there is no provision to categorize small farmers.

Annexure I**State/UT wise No. of Mandis integrated, Total Trade Value, Farmers and Traders registered on e-NAM ( till June 2022)**

Sl. No	State	No of mandis (APMC) integrated	No. of Farmers registered	No. of Traders registered	Total Trade Value (Rs Crore)
1	Andhra Pradesh	33	1444989	3478	30890
2	Chhattisgarh	14	135251	3125	1595
3	Gujarat	122	868911	9401	5793
4	Haryana	81	2725240	14424	62757
5	Himachal Pradesh	19	124417	2010	1031
6	Jharkhand	19	246637	2299	37
7	Karnataka	2	1453	655	684
8	Kerala	6	2728	346	1
9	Madhya Pradesh	80	3021934	22337	16486
10	Maharashtra	118	1216445	21510	9187
11	Odisha	41	279393	7393	1540
12	Punjab	37	217429	2589	9093
13	Rajasthan	144	1500477	82359	38794
14	Tamil Nadu	63	307714	4358	1505
15	Telangana	57	1823782	5799	16661
16	Uttar Pradesh	125	3300715	35029	7894
17	Uttarakhand	16	54305	4728	357
18	West Bengal	18	48453	3884	58
<b>S. No</b>	<b>Union Territory</b>				
19	Chandigarh	1	7106	114	472
20	Jammu & Kashmir	2	944	121	2
21	Puducherry	2	13529	180	112
<b>Total</b>		<b>1000</b>	<b>17341852</b>	<b>226139</b>	<b>204949</b>

**Details of Santhal Pargana, Jharkhand (Deoghar, Dumka, Godda, Jamtara, Pakur, Sahebganj)**

<b>S. No</b>	<b>State</b>	<b>District</b>	<b>Mandi integrated</b>	<b>Farmers Registered</b>	<b>Traders Registered</b>
1	Jharkhand	Deoghar	Deoghar	6225	302
2	Jharkhand	Dumka	Dumka	3834	81
3	Jharkhand	Pakur	Pakur	29726	52
4	Jharkhand	Sahebganj	Sahebganj	4546	12

**Annexure III****Details of Gujarat - District-wise Mandis integrated, Farmers & Traders registered  
( till June 2022)**

<b>S. No</b>	<b>State</b>	<b>Mandi integrated</b>	<b>District</b>	<b>Farmers Registered</b>	<b>Traders Registered</b>
1	Gujarat	Ahmedabad	Ahmedabad	22671	84
2	Gujarat	Amreli	Amreli	1154	58
3	Gujarat	Anand	Anand	33	5
4	Gujarat	Anjar	Kutch	515	11
5	Gujarat	Babra	Amreli	1380	22
6	Gujarat	Bagasara	Amreli	60	6
7	Gujarat	Bardoli	Surat	207	4
8	Gujarat	Bavla	Ahmedabad	32	3
9	Gujarat	Bayad	Aravalli	8	2
10	Gujarat	Bhabhar	Banaskantha	13275	121
11	Gujarat	Bharuch	Bharuch	113	15
12	Gujarat	Bhavnagar	Bhavnagar	2252	103
13	Gujarat	Bhesan	Junagadh	5496	72
14	Gujarat	Bhiloda	Aravalli	11174	41
15	Gujarat	Bhuj	Kutch	650	53
16	Gujarat	Bilimora	Navsari	1285	15
17	Gujarat	Bodeli	Chhota Udaipur	1037	7
18	Gujarat	Borsad	Anand	59	4
19	Gujarat	Botad	Botad	51238	328
20	Gujarat	Chikhli	Navsari	23	3
21	Gujarat	Chotila	Surendranagar	12	6
22	Gujarat	Dabhoi	Vadodara	195	2
23	Gujarat	Dahod	Dahod	54875	354
24	Gujarat	Dediyapada	Narmada	24	2
25	Gujarat	Deesa	Banaskantha	26638	311
26	Gujarat	Dehgam	Gandhinagar	6838	22
27	Gujarat	Devgadbaria	Dahod	4	3
28	Gujarat	Dhandhuka	Ahmedabad	162	11
29	Gujarat	Dhanera	Banaskantha	11999	367
30	Gujarat	Dhari	Amreli	11	13
31	Gujarat	Dhoalka	Ahmedabad	2161	65
32	Gujarat	Dhoraji	Rajkot	2584	51
33	Gujarat	Dhrol	Jamnagar	30648	39
34	Gujarat	Fatehpura	Dahod	33	4

35	Gujarat	Gadhada	Botad	1488	1
36	Gujarat	Gandhinagar	Gandhinagar	80	13
37	Gujarat	Gariyadhar	Bhavnagar	22	2
38	Gujarat	Godhra	Panchamahar	4761	178
39	Gujarat	Gondal	Rajkot	2838	52
40	Gujarat	Halvad	Morbi	2494	734
41	Gujarat	Himmatnagar	Sabarkantha	34150	223
42	Gujarat	Idar	Sabarkantha	624	28
43	Gujarat	Jam Jodhpur	Jamnagar	13876	104
44	Gujarat	Jamkandorna	Rajkot	9	1
45	Gujarat	Jamkhambhaliya	Devbhoomi Dwarka	1389	15
46	Gujarat	Jamnagar	Jamnagar	12181	142
47	Gujarat	Jasdan	Rajkot	16238	99
48	Gujarat	Jetpur	Rajkot	5441	66
49	Gujarat	Jhagadiya	Bharuch	18	2
50	Gujarat	Jhalod	Dahod	4259	111
51	Gujarat	Junagadh	Junagadh	6031	225
52	Gujarat	Kadi	Mehsana	138	6
53	Gujarat	Kalavad	Jamnagar	110	7
54	Gujarat	Kalol	Gandhinagar	1370	7
55	Gujarat	Kapadwanj	Kheda	773	12
56	Gujarat	Karjan	Vadodara	150	14
57	Gujarat	Kathlal	Kheda	175	7
58	Gujarat	Keshod	Junagadh	15	8
59	Gujarat	Khambhat	Anand	1717	74
60	Gujarat	Kodinar	Gir Somnath	5666	51
61	Gujarat	Kosamba	Surat	42	2
62	Gujarat	Lalpur	Jamnagar	171	5
63	Gujarat	Limkheda	Dahod	17	6
64	Gujarat	Lunawada	Mahisagar	92	7
65	Gujarat	Mahemdavad	Kheda	777	20
66	Gujarat	Mahuva	Bhavnagar	24429	1309
67	Gujarat	MahuvaGj	Surat	28	2
68	Gujarat	Mandal	Ahmedabad	19	11
69	Gujarat	Mandvi	Kutch	29	6
70	Gujarat	Matar	Kheda	64	11
71	Gujarat	Mehsana	Mehsana	8154	66
72	Gujarat	Modasa	Aravalli	2888	20
73	Gujarat	Morbi	Morbi	31197	58

74	Gujarat	Nadiad	Kheda	645	56
75	Gujarat	Navsari	Navsari	149	2
76	Gujarat	Nizar	Tapi	3784	79
77	Gujarat	Padara	Vadodara	124	5
78	Gujarat	Palanpur	Banaskantha	1090	255
79	Gujarat	Palitana	Bhavnagar	5	6
80	Gujarat	Panthawada	Banaskantha	726	29
81	Gujarat	Patan	Patan	26262	262
82	Gujarat	Patdi	Surendranagar	224	21
83	Gujarat	Pavi-Jetpur	Chhota Udaipur	4401	22
84	Gujarat	Petalad	Anand	1050	91
85	Gujarat	Porbandar	Porbandar	4344	45
86	Gujarat	Prantij	Sabarkantha	60	5
87	Gujarat	Radhanpur	Patan	58	8
88	Gujarat	Rajkot	Rajkot	165774	611
89	Gujarat	Rajpipla	Narmada	85	2
90	Gujarat	Rajula	Amreli	2118	10
91	Gujarat	Rapar	Kutch	91	16
92	Gujarat	Sanand	Ahmedabad	42043	145
93	Gujarat	Sanjeli	Dahod	11	5
94	Gujarat	Savarkundla	Amreli	12095	73
95	Gujarat	Savli	Vadodara	4876	32
96	Gujarat	Selamba	Narmada	35	16
97	Gujarat	Siddhpur	Patan	29159	167
98	Gujarat	Sihor	Bhavnagar	146	6
99	Gujarat	Songadh	Tapi	62	5
100	Gujarat	Talaja	Bhavnagar	7	5
101	Gujarat	Talod	Sabarkantha	6955	116
102	Gujarat	Tarapur	Anand	767	32
103	Gujarat	Thara	Banaskantha	10739	184
104	Gujarat	Tharad	Banaskantha	27001	184
105	Gujarat	Thasra	Kheda	111	7
106	Gujarat	Tilakvada	Narmada	85	2
107	Gujarat	Umrالا	Bhavnagar	81	1
108	Gujarat	Una	Gir Somnath	18	3
109	Gujarat	Unava	Mehsana	18	4
110	Gujarat	Upleta	Rajkot	2084	2
111	Gujarat	Vadali	Sabarkantha	178	14
112	Gujarat	Vadhvan	Surendranagar	6503	77



113	Gujarat	Vadodara	Vadodara	4532	157
114	Gujarat	Valabhipur	Bhavnagar	17	2
115	Gujarat	Valia	Bharuch	72	22
116	Gujarat	Valsad	Valsad	720	69
117	Gujarat	Vijapur	Mehsana	23950	76
118	Gujarat	Vinchhiya	Rajkot	1175	7
119	Gujarat	Visavadar	Junagadh	7458	75
120	Gujarat	Visnagar	Mehsana	43095	450
121	Gujarat	Vyara	Tapi	1125	23
122	Gujarat	Wankaner	Morbi	37	3

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